

Central assistance to Maharashtra for tackling naxal problem

*47. SHRI ANIL DESAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many people and security forces personnel were killed in the naxal violence in the State of Maharashtra during the last five years;

(b) how much Central assistance has been provided to the State of Maharashtra to tackle naxal violence during last three years;

(c) whether Government of Maharashtra utilized all the funds allocated to it for the purpose for which it was given; and

(d) the assessment of Central Government about the utilization of funds by the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) The details of the number of people/civilians killed and the number of security forces (SFs) personnel killed during the last five years in the naxal violence in the State of Maharashtra is as indicated below:

Year	No. of civilians killed	No. of SFs killed	TOTAL
2009	41	52	93
2010	35	10	45
2011	44	10	54
2012	27	14	41
2013	13	06	19
2014 (upto 30.6.2014)	11	11	22
TOTAL	171	103	274

(b) and (c) The status of allocation/release and utilization of funds allocated to State Government of Maharashtra to tackle naxal violence during last three years is as indicated below:

		(₹ in Lakhs)		
	Scheme >	SIS	FPS	SRE
2010-11	Funds released	879.42	Nil	
	Funds utilised	851.06	Nil	1367.17
	% of Funds utilised	96.78%	NA	
2011-12	Funds released	434.25	550	
	Funds utilised	274.05	441.54	762.91
	% of Funds utilised	63.11%	80.28%	
2012-13	Funds released	Nil	Nil	
	Funds utilised	Nil	Nil	460.44
	% of Funds utilised	NA	NA	
2013-14	Funds released	Nil	Nil	
	Funds utilised	Nil	Nil	738.51
	% of Funds utilised	NA	NA	
2014-15	Funds released	Nil	Nil	
	Funds utilised	Nil	Nil	632.50
	% of Funds utilised	NA	NA	(as on 30.6.2014)

Note: (i) SIS = Special Infrastructure Scheme.

(ii) FPS = Construction of Fortified Police Stations Scheme.

(iii) SRE = Security Related Expenditure. SRE is a 'Reimbursement' Scheme i.e. the expenditure is first incurred by the State Governments, which is reimbursed by the Central Government, as per the Scheme guidelines.

(d) Under the Special Infrastructure Scheme (SIS) funds were released during XIth Plan period to LWE affected States including Maharashtra, for requirement of mobility for the police/security forces by upgrading existing roads/tracks in inaccessible areas, provide secure camping grounds and helipads to strategic locations in remote and interior areas, measures to enhance security in respect of police stations outposts located in vulnerable areas etc. However, the State of Maharashtra is slow in utilization of SIS funds due to various factors like difficulties faced by the contractors in mobilization of men, machinery and material for works due to security threats. Also, there has been some delay in completion work of Fortified Police Stations (FPS) under the Scheme 'Construction/ Strengthening of Fortified Police Stations' on account of various factors like security reasons etc., as some locations are in deep critical core areas, where construction activity cannot

be taken up without a heavy deployment of police/security forces. However, the Ministry of Home Affairs is monitoring the progress of these works closely and has been advising the State Government of Maharashtra from time to time to complete the works under the schemes 'Construction of Fortified Police Stations (FPS)' and 'Special Infrastructure Scheme (SIS)' as early as possible. In general, Maharashtra has done well in LWE operations during the last 2 years.

Installation of Doppler Radars in Himalayan region

†*48. SHRI PRABHAT JHA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that no lesson has been learnt from the severe natural disaster which struck at Kedar Valley and caused huge loss to life and property in June last year and the region remains unsafe even today;

(b) if so, the details thereof and the specific steps taken by the Government to tackle such a severe disaster in future;

(c) whether Meteorological Department had recommended to install twelve Doppler Radars in the entire Himalayan region, out of which four radars were to be installed immediately in Uttarakhand; and

(d) if so, the details of the progress made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU) : (a) No, Sir. There have been significant improvements in the overall system and procedures in Uttarakhand.

(b) The State Government of Uttarakhand has taken the following measures by enhancing their preparedness:

- Strengthening of State and District disaster management systems.
- Preparation of State and District disaster management plans.
- Activation of State and District level Emergency Operation Centre on 24x7 basis.
- Coordination with IMD.
- Strengthening of communication and warning dissemination network.
- Setting up of State Disaster Response Force (SDRF).
- Pre-positioning of National Disaster Response Force and SDRF at vulnerable locations.

†Original notice of the question was received in Hindi.